



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 04th January, 2023

NOTICE

Please take notice that the following matter listed on 04.01.2023 in the Court-IV at 02:00 PM will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 683 of 2021 & I.A. No. 1806, 1807 of 2021 & 2013 of 2022 (PH)	Abhijit Guhathakurta Vs. AGC Networks Ltd.	Abhishek Swaroop	Tabrez Malawat Dhruv Dewan

By order of Hon'ble Chairperson

-Sd/-

Registrar